

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**INDORE BENCH AT AHMEDABAD**

ITEM No. 14  
C.P.(IB)/6(MP)2021

**Order under Section U/s 9 of IBC Code,2016**

**IN THE MATTER OF:**

Yash Industries Through ltd Proprietor Abhishek Singh  
V/s  
Meenesh Irrigation India Pvt. Ltd

.....Applicant

.....Respondent

**Order delivered on ..16/07/2021**

**Coram:**

Mr. Abni Ranjan Kumar Sinha, Hon'ble Member(J)  
Mr.Virendra Kumar Gupta, Hon'ble Member(T)

**PRESENT:**

For the Applicant :Mr. Jaideep Malik, Advocate mentioned on behalf of Mr.  
Javed Khan, Advocate  
For the Respondent :

**ORDER**

At the request of the Proxy Advocate for the Petitioner, the matter stands adjourned.

List the matter on 31.08.2021.

  
VIRENDRA KUMAR GUPTA  
MEMBER (TECHNICAL)

-SD-

ABNI RANJAN KUMAR SINHA  
MEMBER(JUDICIAL)

vc